

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

ORDER

The undermentioned Court Rooms are being allocated to the Digital Court of NI Act, Central & West District, Tis Hazari Courts with immediate effect:-

S.No.	Name of the Judicial Officer	Designation	Court Room Allocated
1	Ms. Naina Gupta	Ld. MM (NI Act) Digital Court-01 (Central)	Court Room no.204, 2 nd Floor, Extension Block, THC
2	Ms. Manya	Ld. MM (NI Act) Digital Court-02 (Central)	Court Room no.205, 2 nd Floor, Extension Block, THC
3	Sh. Raj Kumar Singh	Ld. MM (NI Act) Digital Court-03 (Central)	Court Room no.206, 2 nd Floor, Extension Block, THC
4	Sh. Gaurav Katariya	Ld. MM (NI Act) Digital Court-01 (West)	Court Room no.207, 2 nd Floor, Extension Block, THC
5	Sh. Vaibhav Pratap Singh	Ld. MM (NI Act) Digital Court-02 (West)	Court Room no.208, 2 nd Floor, Extension Block, THC

Note:-

1. The concerned Judicial Officers of Digital Courts (NI Act) shall hold courts from allocated court rooms instead of their residences.
2. The Staff posted in the Digital NI Act Courts presently working from Room No.182, Main Court Building, THC shall work from their concerned court rooms as allocated above and no separate room shall be provided to them.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 16561-16621/CTB/THC/2023

Dated: 7 JUL 2023

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (West), Delhi.
3. The Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Presiding Officers.
5. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
6. The Administrative Civil Judge (Central/West), THC, Delhi.
7. The PS to the undersigned.
8. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Filing Section, R & I Branch, Facilitation Centre, THC.
9. The Incharge, Care Taking Branch (Central & West), Tis Hazari Courts for making requisite arrangement towards shifting of all record of concerned courts.
10. The Incharge, Computer Branch (Central), Tis Hazari Court Complex for necessary arrangements.
11. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
12. Telephone Operator, Reception Office, THC, Delhi.
13. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, New Delhi.
14. Notice Boards, THC, Delhi.


Principal District & Sessions Judge (HQs.)
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